

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 289**

**434/241/ND/2018**

**COMP.APPL/561/2020 COMP.APPL/440/2020**

**COMP.APPL/417/2020 COMP.APPL/585/2020**

**IN THE MATTER OF:**

**Sh. Anupam Gupta And Another**

...

**Applicant/Petitioner**

**Versus**

**M/s. Overseas Courier Service (India) Pvt. ...  
Ltd. & Others**

**Respondent**

**Under Section: 241**

**Order delivered on 15.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

None

**ORDER**

Renotify on 21<sup>st</sup> September 2021.



**(T.S.Singh)  
Court Officer**